

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 11 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2021**

Name of the Company: Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

Section: 71(10) of the Companies Act, 2013

ORDER

Learned Counsel Mr. Vishal Dave appeared.

Learned Senior Counsel Mr. Navin Pahwa appeared.

Due to technical snag, the matter is adjourned.

Matter to appear for further consideration on 19.07.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 7th day of June, 2021

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)